	1			(Please click		,				
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0		0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	22	592585149673.66	21	583573388050.775	90.21	0	9011761622.88527	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	27	43085727930.9438	14	31308366731.3112	4.84	0	11777361199.6326	0	Annexure 4
5	Operational creditors (Workmen)	313	687164426.87	312	135713570	0.02	0	551450856.01	0	Annexure 5
6	Operational creditors (Employees)	2479	1075337133.05	1604	365313343.02	0.06	8035661.70	710023790.032609	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	121	41464490247.25	85	18550171161	2.87	2702426370.00	20211892716.25	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	1355	43222252434.88	1233	11281553810.2	1.74	1131480067.00	30809218557.68	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	87	1691279537.24	68	1659972515.49	0.26	0	31307021.75	0	<u>Annexure 9</u>
Total		4404	723811401383.89 39	3337	646874479181.79 61	100.00	3841942098.7	73103015764.240 48	0	